

#### **Funds for road repair in Tamil Nadu**

414. SHRI N. BALAGANGA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Tamil Nadu Government has urged Government to allocate funds for road repair;
- (b) if so, the details thereof;
- (c) whether additional funds have been released or proposed to be released by Government in this regard; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (d) This Ministry is responsible for Maintenance and Repairs of National Highways only, which in any case, is a continuous process. During the year 2010-11, the Government of Tamil Nadu has requested for an allocation of Rs. 69.92 crores for Repair of National Highways in the State. Initially, an allocation of Rs. 26.76 crores was made which has been subsequently enhanced to Rs. 62.62 crores.

#### **Pending proposals under Central Road Fund**

†415. MISS ANUSUIYA UIKEY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of proposals pending under Central Road Fund from various States, including Madhya Pradesh;
- (b) action so far taken on these pending proposals of Central Road Fund; and
- (c) by when these pending proposals would be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (c) The State-wise details of number of proposals received from various State Governments including those received from State Government of Madhya Pradesh and approved under Central Road Fund (CRF) during each of the last three years and the current year are given in the Statement (See below). The proposals furnished by the respective State Governments under CRF are approved in accordance with Central Road Fund (State Roads) Rules, 2007 subject to overall availability of funds and *inter-se* priority of works.

---

†Original notice of the question was received in Hindi.

**Statement**

*State-wise details of number of proposals received from various State Governments and approved under Central Road Fund (CRF) during each of the last three years and the current year*

Sl. No.	State	Number of CRF estimates received				Number of CRF estimates approved			
		2007-08	2008-09	2009-10	2010-11 (as on 31.1.2011)	2007-08	2008-09	2009-10	2010-11 (as on 31.1.2011)
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	104	447	373	0	104	447	0	0
2.	Arunachal Pradesh	5	1	9	12	5	1	9	0
3.	Assam	6	8	0	0	6	8	0	0
4.	Bihar	10	2	0	11	10	2	0	0
5.	Chhattisgarh	11	15	23	9	2	10	3	0
6.	Goa	0	13	11	5	0	8	0	0
7.	Gujarat	50	79	25	44	50	79	12	0
8.	Haryana	9	10	15	1	9	10	13	1
9.	Himachal Pradesh	4	7	4	5	4	7	4	5
10.	Jammu and Kashmir	7	25	8	10	7	18	8	10
11.	Jharkhand	0	7	1	1	0	7	1	0

1	2	3	4	5	6	7	8	9	10
12.	Karnataka	4	354	6	0	4	354	6	0
13.	Kerala	8	18	13	16	8	18	9	16
14.	Madhya Pradesh	30	40	83	80	18	11	60	62
15.	Maharashtra	45	167	195	388	45	139	46	57
16.	Manipur	1	6	14	0	1	0	3	0
17.	Meghalaya	3	3	8	4	3	0	8	0
18.	Mizoram	10	0	8	0	10	0	7	0
19.	Nagaland	2	1	3	3	2	1	0	0
20.	Orissa	14	20	10	16	14	15	3	0
21.	Punjab	7	15	15	10	7	13	11	10
22.	Rajasthan	59	48	65	93	57	44	65	0
23.	Sikkim	3	2	6	6	3	2	4	0
24.	Tamil Nadu	18	73	16	60	18	73	16	0
25.	Tripura	3	0	1	1	3	0	0	0
26.	Uttar Pradesh	22	50	65	22	16	20	18	0
27.	Uttarakhand	1	16	8	15	0	6	3	0
28.	West Bengal	3	9	11	11	0	5	5	0